

24/3/93

D.B. not formed put up for hearing
on 13/4/93.

COURT (10) ER

13/4/93

CASE NOT REACHED
PUTUP FOR HEARING
ON 7/7 1993

C.O.
COURT MASTER

5/7

CASE NOT REACHED
PUTUP FOR HEARING
ON 8/7/93 1993

C.O.
COURT MASTER

8.7.93

Mr. J.K. Kanthik - Counsel for the
applicant.

Mr. G.P. Soral - Counsel for the
respondents.

Copy sent to
the applicant. The learned counsel for the
applicant pleads no instructions.
The applicant is also not present.
The T.A. is dismissed in default
for non-prosecution on the part
of the applicant.

Gopal Krishna
Member (Judge)

Received
29/7/93

Prasanna
(B - ...)